

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6547
ANSWERED ON:05.05.2010
LEGISLATIVE POWERS TO CBSE
Singh Dr. Raghuvansh Prasad

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

e :

- (a) whether the Government has any plan to give legislative powers to Central Board of Secondary Education (CBSE);
- (b) if so, whether the present systems are not enough for their requirements;
- (c) if so, the details thereof; and
- (d) the measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (d) : There is such a proposal. Presently Central Board of Secondary Education (CBSE) is a registered society. However, most of the State Boards are set up under State Acts and it is felt that CBSE would be able to function more effectively if it is converted to a statutory body.